

Social security for migrants

1221. SHRI B. LINGAIAH YADAV: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether the migrants need social security numbers and register at the gram sabha; and

(b) if so, the details thereof and steps being taken in this regard and progress made to help such labour migrants?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR): (a) and (b) The global spread of the corona virus (Covid-19) followed by lockdowns has caused economic disruptions across the globe including India. Covid-19 has also resulted in migration of large number of workers from destination States to the home States. In order to facilitate their smooth migration and provide relief, in respect of wages, grievances, etc., during the national lockdown, Ministry of Labour and Employment has set up twenty Control Rooms. Many of the States have collected and compiled data on migrant workers at the exit point or the entry point of their State and accordingly, their issues are addressed by the State Governments. Government of India has envisaged development of National Database for Unorganised Workers. (NDUW) seeded with Aadhar for all Unorganized Workers including Migrant Workers. This portal will be utilized for delivery of Social Security Schemes being implemented by the Government. It would enable portability and allow unorganised workers including migrant workers to avail the benefits in their destination states.

Women labour participation rate

1222. DR. VIKAS MAHATME: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether Government has any data regarding the working female population at present;

(b) if so, the details thereof and the approximate number of women employed sector-wise in the country;

(c) what are the reasons for declining female labour force participation rate;